

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 129 of 2015 & IA Nos. 206 & 216 of 2015
Appeal No. 147 of 2015 & IA No. 241 of 2015**

Dated: 22nd February, 2017

Appeal No. 129 of 2015 & IA Nos. 206 & 216 of 2015

In the matter of:

DCM Shriram Ltd.	...	Appellant(s)
Vs.		
Jaipur Vidyut Vitran Nigam Ltd. & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 147 of 2015 & IA No. 241 of 2015

In the matter of:

M/s. Shree Cement Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **29.03.2017.**

For Court Master